

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 115/(MAH)/2013
CA No.

CORAM:


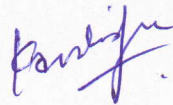
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE PARTIES: Mr. Pravin Shah
V/s.
M/s. Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ASHOK MITTAL	Advocate for Respondents	
2	Kirti Shah		
3	KARISHA SHAN	Advocate for Petitioner	

Order

CP No. 115/397-398/CLB/MB/MAH/2013

Pleadings are complete. The parties are directed to file written submissions
in brief two days before main hearing after exchange of written submissions
between them.

List this matter for hearing on 16.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)